

Administrative Office, District Judge, Amroha

ORDER No.

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ORDER

Dated: 13.04.2021

Chief Medical Officer, Amroha vide his letter no. मुचिआ/कोविड-19/2021-22/5361 dated: 13.04.2021 informed this office that **Shri. Israr Ahmad class IV employee of District Judgeship, Amroha has been found corona positive.**

Chief Medical Officer, Amroha in his letter aforementioned has also informed that in above circumstances it would be essential to close the court campus for 24 hours viz. 14.04.2021 for sanitization. Meanwhile fervent and continuous sanitization of the court premises be done. A copy of this order be sent to District Magistrate and Chief Medical Officer, Amroha for the purpose aforesaid. O.I./c Nazarat shall take personal interest in sanitization work and to furnish their report.

The general dates for the cases fixed on 14.04.2021 will be 26.04.2021 respectively. However, it shall be open for concerned Presiding Officers to fix any other date for any particular case if situation so warrants.

The urgent matters and Bail applications fixed for 14.04.2021 shall be taken up on 15.04.2021.

Outlying court Hasanpur & Gram Nyayalaya, Dhanaura, District Amroha shall remain opened as usual on 14.04.2021.

In pursuance of directions of Hon'ble High Court laid down vide letter no. 1941/LXXXVII-CPC/e-Courts/dated 05.04.2021, it has been decided that all the courts at district headquarter, Amroha shall remain closed for vigorous sanitization on 14.04.2021 .

Copy of this order be sent to District Bar Associations for information and also to all Hindi Dailies for information to public at large and this order upload on website also.


All concerned be informed accordingly and a copy of this order be also pasted on notice board of this Judgeship.

This order be also informed to Hon'ble High Court.

Dated: 13.04.2021

Copy to-

1. Principal Judge, Family Court
2. District Magistrate, Amroha
3. Superintendent of Police, Amroha
4. Chief Medical Officer, Amroha
5. Jail Superintendent Moradabad
6. D.G.C. Criminal & Civil, District Court, Amroha
7. Bar Associations Amroha
8. District Information Officer for publishing the news in Newspapers


District Judge,
Amroha
13-4-21
DISTRICT JUDGE
AMROHA